

**Minimum wages to LPG delivery boys**

743. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that there have been demands to treat Liquefied Petroleum Gas (LPG) delivery boys as workers and they should be given the minimum wages and other social security benefits; and

(b) if so, what his Ministry has done on this genuine demand?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) As regards fixing of minimum wages, the LPG delivery boys do not fall in the list of Scheduled Employments for Central Sphere. No demand for fixing of minimum wages has been received by this Ministry regarding LPG delivery boys.

There is no specific category as LPG delivery boys, as regards social security benefits. However, for social security benefits for the Unorganised workers, the Government has launched the Rashtriya Swasthya Bima Yojana (RSBY) to provide smart card based cashless health insurance, including maternity benefit, cover of Rs. 30,000/- per annum on family floater basis to BPL families on 01.10.2007. The scheme became operational from 01.04.2008.

**Social security and protection for construction workers**

744. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that the number of people working in the construction sector has gone up from 20 million in 2004-05 to nearly 50 million now;

(b) if so, whether Government is protecting the construction workers;

(c) whether it is a fact that they do not have any social security;

(d) if so, whether Government is planning to provide them with social security net; and

(e) what role the Building and Other Construction Workers Welfare Board is playing for the welfare and well being of construction workers in the country?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) As per estimates of National Sample